

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.1892  
TO BE ANSWERED ON 19<sup>th</sup> DECEMBER, 2023**

**MILK ADULTERATION**

**1892 # DR. KALPANA SAINI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has any data about milk adulteration or it calls for reports from all State Governments in this regard;
- (b) if so, the specific State-wise updated status of the number of cases of milk adulteration filed in the Country and the punitive action taken thereon during the last three years; and
- (c) if not, the reasons therefor and whether Government will regularly seek such reports along with action taken thereon from all State Governments to protect the health of the common man?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has conducted PAN-India surveillances for milk and milk products in 2011, 2016, 2018, and 2022. The report of Milk surveillance done by FSSAI in 2018 & 2022 is available in public domain at [www.fssai.gov.in/cms/national-surveys.php](http://www.fssai.gov.in/cms/national-surveys.php). Further, FSSAI through State/UTs and its Regional Offices conducts surveillance, monitoring, inspection and random sampling of food products, including Milk & milk products, to check compliance of said standards as per the provisions of Food Safety and Standards Act 2006, Rules and Regulations. FSSAI has also asked the State/UTs to deploy the Food Safety on Wheels for screening/rapid testing of Milk and Milk products.

Based on the information received from the states/UTs, state-wise details of various kinds of food samples (including milk and milk products) analyzed, found non-conforming and action taken during last three years is at Annexure-I, Annexure-II and Annexure-III.

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**State-wise details of various kinds of food samples analyzed, found non-conforming and action taken during 2020-21**

<b>S. No.</b>	<b>Name of State/UT</b>	<b>No. of Samples Analysed</b>	<b>Total number of Samples found non-conforming</b>	<b>No. of Civil Cases filed</b>	<b>No. of Criminal Cases filed</b>
1	Andaman & Nicobar Island	700	0	16	0
2	Andhra Pradesh	2329	383	223	31
3	Arunachal Pradesh	169	15	1	1
4	Assam	672	109	39	2
5	Bihar	1224	144	100	12
6	Chandigarh	292	32	42	15
7	Chhattisgarh	834	165	246	28
8	Dadara & Nagar Haveli and Daman & Diu	75	1	11	0
9	Delhi	1509	214	243	66
10	Goa	329	31	1	0
11	Gujarat	13284	1056	899	41
12	Haryana	2596	696	651	103
13	Himachal Pradesh	1568	420	204	14
14	Jammu & Kashmir	4094	871	1554	32
15	Jharkhand	581	216	204	65
16	Karnataka	5217	319	151	47
17	Kerala	6971	1020	422	274
18	Ladakh	0	0	18	0
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	10886	2162	2228	126
21	Maharashtra	4733	874	911	795
22	Manipur	235	19	4	0
23	Meghalaya	48	0	0	0
24	Mizoram	23	2	0	0
25	Nagaland	60	1	0	0
26	Odisha	1037	272	131	33
27	Puducherry	5	1	22	0
28	Punjab	6721	873	966	64
29	Rajasthan	7343	2054	584	56
30	Sikkim	32	0	0	0
31	Tamil Nadu	10766	3443	1463	557
32	Telangana	894	98	44	14
33	Tripura	17	6	0	0
34	Uttar Pradesh	20613	12479	12514	1486
35	Uttarakhand	905	255	285	6
36	West Bengal	1067	116	18	1

**State-wise details of various kinds of food samples analyzed, found non-conforming and action taken during 2021-22.**

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found Non-Conforming		No. of Civil Cases filed	No. of Criminal Cases filed
			From Samples lifted in previous year	From samples lifted and analysed this year		
1	Andaman & Nicobar Islands	850	0	4	6	0
2	Andhra Pradesh	5290	5	528	271	41
3	Arunachal Pradesh	108	1	1	0	1
4	Assam	520	2	64	25	3
5	Bihar	555	17	0	23	9
6	Chandigarh	388	1	27	95	61
7	Chhattisgarh	1436	20	160	118	39
8	Dadra Nagar Haveli & Daman & Diu	234	0	0	10	0
9	Delhi	1956	5	213	196	48
10	Goa	200	0	14	9	4
11	Gujarat	13663	67	757	626	79
12	Haryana	4235	96	1086	587	60
13	Himachal Pradesh	1745	14	294	248	15
14	Jammu & Kashmir	8109	240	1495	2244	34
15	Jharkhand	175	0	85	67	15
16	Karnataka	5844	0	150	147	13
17	Kerala	7855	64	861	599	361
18	Ladakh	47	0	19	19	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	16059	889	2011	2786	169
21	Maharashtra	9580	320	1134	1587	272
22	Manipur	236	0	3	0	0
23	Meghalaya	70	0	5	0	0
24	Mizoram	0	0	0	0	0
25	Nagaland	127	0	14	5	0
26	Odisha	1168	0	260	63	43
27	Puducherry	5	0	2	2	0
28	Punjab	6768	0	1059	784	63
29	Rajasthan	10386	0	2891	1125	33
30	Sikkim	66	5	0	4	0
31	Tamil Nadu	16363	1033	2745	3121	837
32	Telangana	3077	0	353	281	32
33	Tripura	31	0	0	0	0
34	Uttar Pradesh	21987	5372	7781	13221	2694
35	Uttarakhand	2511	205	355	574	13
36	West Bengal	2701	67	140	63	7

**State-wise details of various kinds of food samples analyzed, found non-conforming and action taken during 2022-23.**

<b>S. No.</b>	<b>Name of State/UT</b>	<b>No. of Samples Analysed</b>	<b>No. of Samples found Non-Conforming during the year</b>	<b>No. of Civil Cases filed</b>	<b>No. of Criminal Cases filed</b>
1	Andaman & Nicobar Islands	1200	46	51	0
2	Andhra Pradesh	3607	314	562	88
3	Arunachal Pradesh	258	11	0	0
4	Assam	602	99	35	39
5	Bihar	2935	92	42	9
6	Chandigarh	473	64	41	9
7	Chhattisgarh	1468	96	152	32
8	Dadra Nagar Haveli & Daman & Diu	164	10	16	1
9	Delhi	3133	255	192	62
10	Goa	699	103	11	0
11	Gujarat	14562	978	2,981	48
12	Haryana	4445	1425	1,333	126
13	Himachal Pradesh	2720	729	332	9
14	Jammu & Kashmir	13502	1195	1581	20
15	Jharkhand	943	370	125	31
16	Karnataka	3416	322	239	23
17	Kerala	8533	1362	517	346
18	Ladakh	220	6	25	0
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	12507	2092	2,444	166
21	Maharashtra	11077	1340	1,384	300
22	Manipur	169	4	0	0
23	Meghalaya	409	41	0	0
24	Mizoram	140	0	0	0
25	Nagaland	109	6	0	0
26	Odisha	1368	367	145	116
27	Puducherry	0	0	0	0
28	Punjab	8179	1724	855	65
29	Rajasthan	13184	3965	3,225	189
30	Sikkim	279	0	11	0
31	Tamil Nadu	24188	7924	4,572	732
32	Telangana	4809	894	677	84
33	Tripura	31	8	0	0
34	Uttar Pradesh	30140	18108	15,455	2272
35	Uttarakhand	1839	342	561	24
36	West Bengal	6203	334	532	27